

देशों से सैनिक

| देश | संख्या शक्ति |
|--------------|--------------|
| ब्राजील | 506 |
| कनेडा | 795 |
| डेनमार्क | 341 |
| नार्वे | 265 |
| स्वैडन | 2 |
| यूगोस्लाविया | 707 |
| योग | 2616 |

(ग) जी हाँ।

Pilgrims from Pakistan

2950. **Shri Atam Das:** Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that 100 pilgrims from Pakistan are expected to visit the shrine of Hazrat Khawaja Allauddin Ahmed Subiz at Kalyan Sharif in Saharanpur (in U.P.) in the near future; and

(b) if so, the details of facilities etc. which Government propose to provide them during their stay in India?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir. Permission has been accorded to a party of 100 Muslim pilgrims from Pakistan to visit the Shrine of Hazrat Khawaja Alauddin Ali Ahmed Sabir at Kaliar Sharif, Distt. Saharanpur (U.P.) from 18th to 25th June, 1967.

(b) Boarding, lodging and transportation facilities will be provided to the pilgrims as usual, on payment.

12.37 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Companies Tribunal (Abolition) Bill, 1967, which has been passed by the Rajya Sabha at its sitting held on the 15th June, 1967."

COMPANIES TRIBUNAL (ABOLITION) BILL

As PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Companies Tribunal (Abolition) Bill, 1967, as passed by Rajya Sabha.

12.38 hrs.

PANEL OF CHAIRMEN

Mr. Speaker: I have to inform the House that under sub-rule (1) of rule 9 of the Rules of Procedure and Conduct of Business in Lok Sabha, I nominate the following Members on the Panel of Chairmen:—

1. Shri K. Manoharan.
2. Shri C. K. Bhattacharyya.
3. Shri G. S. Dhillon.
4. Shri Bal Raj Madhok
5. Shrimati T. Lakshmi-kanthamma; and
6. Shri S. M. Joshi.

12.38½ hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

FIRST REPORT

Mr. Speaker: Shri Vajpayee may present the report.